



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/2011/6959/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 21<sup>st</sup> November, 2019.

Sub: **Cancellation of casual leave .**

Ref:- Your letter No. JJA/10451/2019, dtd. 08.11.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of your casual leave on 08.11.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/6960/A, dated 21.11.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**

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